C.P. No. 723/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Shri Samarth Engineering Pvt. Ltd.

V/s.

ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act 1956.

DESIGNATION

SIGNATURE

2. NEELAMBUT CPROC Meeloon

ORDER

CP No. 723/252(1)/NCLT/MB/MAH/2017

This Company Petition is allowed, vide separate order, on imposing cost of ₹1,00,000/- payable to RoC, Pune within 15 days hereof.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)